

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2640
ANSWERED ON 02.08.2018

RAIN WATER HARVESTING IN GOVERNMENT BUILDINGS

2640. DR. KAMBHAMPATI HARIBABU

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has taken serious view on the depleting ground water in the country and if so, the measures being taken to improve the same;
- (b) whether the Government has mandated for creating rainwater harvesting infrastructure in institutional and residential areas and if so, the details thereof; and
- (c) the details/ number of Government buildings which have created infrastructure facilities for rain water harvesting in the country during the last three years, State/ UT-wise?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) Yes Madam. Ground water levels in various parts of the Country are declining because of continuous withdrawal due to reasons such as increased demand of fresh water for various uses, vagaries of rainfall, increased population, industrialization & urbanization etc.

Water being a State subject, initiatives on water management including conservation, rain water harvesting and artificial recharge to ground water in the Country is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf.

Model Building Bye Laws, 2016 circulated by Ministry of Housing and Urban Affairs (MoHUA) include the provision of Rainwater Harvesting. As per Model Building Bye Laws, water harvesting through storing of water runoff including rainwater in all new buildings on plots of 100 sq.m and above will be mandatory. Barring the States/UT of Manipur, Sikkim Mizoram and Lakshadweep, all the States have incorporated the provisions in their respective building bye laws.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT), under MoHUA, mandates the States to formulate a policy and action plan for rain water harvesting structures in all commercial, public buildings and new buildings on plots of 300 sq.m and above.

Further, under the Smart Cities Mission Statement & Guidelines of MoHUA, adequate water supply including waste water recycling and storm water reuse, sanitation including solid waste management, rain water harvesting, smart metering are some of the essential features for Smart Cities.
